

Calcutta High Court (Appellate Side)

Scrutiny List From 06-07-2021 To 06-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1270/2021	BHAGAWATI PRASAD JHUNJHUNWALA	SABYASACHI SEN	27-07-2021	NO POSTAL ADDRESS IN THE PRESENTATION FORM A
2	CO	1271/2021	SUBRATA GHOSH	CHITTAPRIYA GHOSH	27-07-2021	1) NAME OF THE HONBLE CHIEF JUSTICE IS WRONGLY MENTIONED.
3	CO	1275/2021	BAPI PURKAIT	ZIAUL HAQUE	27-07-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) 2) PHOTOCOPY OF THE ORDER TS 172 OF 2018 IS NOT ATTACHED.
4	CRM	4616/2021	SARBANI SARKAR	MAHESWARI SHARMA	27-07-2021	1. ADVOCATE WELFARE STAMP IS MISSING AND NO LOGO IS NOT WRITTEN IN VAKALATNAMA.
5	CRM	4617/2021	MAHIDUR RAHAMAN	ARUP SARKAR	27-07-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
6	CRM	4624/2021	TUNNA ALAM	DEBOPRIYA KARAN	27-07-2021	1) STATUS OF THE PETITIONER IS NOT PROPERLY WRITTEN AT THE 1ST PAGE OF THE PETITION.
7	CRM	4634/2021	ADBUL KARIM SEKH	SAFDAR AZAM	27-07-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING). 2. ABSENT OF WELFARE LOGO ON THE VOKALATNAMA.
8	CRM	4640/2021	SARBANI SARKAR	MAHESWARI SHARMA	27-07-2021	SELF ATTESTED PHOTO I.D. OF THE PETITIONER IS NOT PRESENT
9	CRR	1432/2021	DIRECTORATE OF ENFORCEMENT	BHASKAR PROSAD BANERJEE	27-07-2021	1) SUBJECT CATEGORY CODE AND SUB GROUP IS NOT CORRECT. 2) PHOTOCOPY OF THE ORDER DATED 24/12/2020 IS NOT ATTACHED WITH THE FORM.
10	MAT	629/2021	ARMY PUBLIC SCHOOL PANAGARH	TAPAN BHANJA	27-07-2021	PIN CODE NUMBER NOT PRESENT IN THE ADDRESS OF RESPONDENT NO 3,8 AND 9 .
11	WPA	11191/2021	CHHANDA RANI PATI AND ORS.	TIRTHANKAR DEY	27-07-2021	NO PINCODE WITH THE ADDRESS OF RESP. NO 10,13
12	WPA	11195/2021	ASISH KOLEY	SOUMEN BHATTACHARYA	27-07-2021	1) NEW PRESENTATION FORM IS NOT PROVIDED.
13	WPA	11197/2021	MD. SHAKIL	TANMOY KUMAR DEY	27-07-2021	1) MOBILE NUMBER AND THE EMAIL ID OF THE PETITIONER IS NOT PROVIDED IN THE FORM.

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14	WPA	11198/2021	MD. ZAIDUL ABEDIN	TANMOY KUMAR DEY	27-07-2021	1) MOBILE NUMBER AND E MAIL ID OF THE PETITIONER IS NOT PROVIDED IN THE FORM.
15	WPA	11200/2021	AFTAB ALAM	TANMOY KUMAR DEY	27-07-2021	MOBILE NUMBER OF PETITIONER IS NOT PROVIDED ON FORM-A.
16	WPA	11202/2021	AFTAB ALAM	TANMOY KUMAR DEY	27-07-2021	MOBILE NUMBER OF PETITIONER IS NOT PROVIDED ON FORM-A.
17	WPA	11209/2021	MOHADEB MAHATA AND ORS.	SK. IMTIAJ UDDIN	27-07-2021	INCOMPLETE AFFIDAVIT PAGE WITH THE PETITION
18	WPA	11210/2021	GOPAL BISWAS AND ORS.	SULTAN AHMED MONDAL	27-07-2021	1) WITHOUT NEW PRESENTATION FORM A 2) WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING) 3) NO SYNOPSIS AND SHORT LIST OF DATES WITH THE PETITION,
19	WPA	11220/2021	LIC HOUSING FINANCE LTD.AND ANR	PRADYUT KUMAR DAS	27-07-2021	NO SHORT LIST OF DATES
20	WPA	11225/2021	CHANDAN SENGUPTA	SATRAJIT SINHA	27-07-2021	NO NOTARY STAMP AGAINST CORRECTION IN VARIOUS PAGES OF THE WRIT PETITION
21	WPA	11228/2021	KUNTAL SASMAL	SANDIP GHOSH	27-07-2021	SHORT LIST OF DATES IS MISSING
22	WPA	11229/2021	SHRUTI MULLICK	SHOVAN GHOSH	27-07-2021	1) LIST OF DATES IS NOT ATTACHED.
23	WPA	11238/2021	SHRI VINAYAK LAND OWNER LLP AND ANR	ARYA CHATTER	27-07-2021	1) SYNOPSIS AND LIST OF DATES IS NOT PROVIDED.
24	WPA	11241/2021	SUMANTA MUKHERJEE	SUMANTA MUKHERJEE	27-07-2021	1. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT IN STIPULATED FORMAT.
25	WPA	11242/2021	JOYNAB ALI GAZI	SAFDAR AZAM	27-07-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)